

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6119
ANSWERED ON:30.04.2015
HOUSES UNDER IAY
Patle Smt. Kamla Devi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of houses allocated to women belonging to minorities under the Indira Awas Yojana (IAY) in the country during each of the last three years and the current year, State/ UT wise;
- (b) whether the Government has appointed any representative/constituted any committee to monitor the construction works being carried out under the said Yojana;
- (c) if so, whether the said representative/ committee has submitted any report in this regard;
- (d) if so, the salient features thereof; and
- (e) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a): No separate information is maintained regarding details of houses allotted to minority women under IAY. However, as per programme guidelines the houses are allotted to women or jointly in the name of husband and wife. The detail of houses sanctioned under IAY to minorities during the last three years is given in the annexure.
- (b),(c),(d) and (e) : Implementation of IAY is reviewed in PRC meetings on quarterly basis, State Coordinating Officers meeting on monthly basis, Area Officer's visits and National Level Monitors visits. In addition progress reports are received on MIS and Monthly Progress Report (MPR) in the Ministry.